

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 23  
**C.P. (IB) 4377/MB/2019**

CORAM:  
SH. K. K. VOHRA  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.05.2022**

NAME OF THE PARTIES: - **Suresh Tarachand Gundecha**  
**V/s**  
**My Own Eco Energy Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Mr. J. M. Bhalgat, Advocate

For the Respondent : None present

Section 9 of the IBC, 2016

---

**ORDER**

Ld. Counsel for the Petitioner is present. Ld. Counsel has placed on record Affidavit establishing service to the Respondent by paper publication. In spite of the same, none is present for the Respondent today. The Petition against the Respondent is thus proceeded exparte.

List this matter on **30.05.2022**. The Applicant is directed to place on record MCA data, speed post receipt of having sent Section 8 Notice and track report along with Section 9(3)(b) & 9(3)(c) Affidavits, if not submitted earlier.

**Sd/-**

K. K. VOHRA  
Member (Technical)

Vedant

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)